

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS

RAJYA SABHA
UNSTARRED QUESTION No.2644
TO BE ANSWERED ON 18.03.2021

INDO-UZBEKISTAN VIRTUAL SUMMIT

2644. SHRI SANJAY SETH:
SHRI RAJEEV SATAV:

Will the Minister of **EXTERNAL AFFAIRS** be pleased to state:

- (a) whether the India and Uzbekistan virtual Summit 2020 was concluded recently and if so, the details thereof along with issues discussed;
- (b) whether a declaration for mutual cooperation in various fields between India and Uzbekistan was signed during the Summit;
- (c) if so, the details thereof and the details of the objectives to be achieved thereby; and
- (d) the steps taken by Government in pursuance thereto?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

[SHRI V. MURALEEDHARAN]

(a) Yes. The India- Uzbekistan Virtual Summit was held on 11 December 2020. Issues related to bilateral cooperation in political, trade and investment, development cooperation, connectivity, defence, security, space, capacity building, education, health and cultural sphere and international issues of mutual interest including cooperation in the United Nations, the Shanghai Cooperation Organization and Afghanistan were discussed during the Summit.

(b) Yes.

(c) Following the Summit, a Joint Statement on “India-Uzbekistan Virtual Summit: Close Friendship, Strong Partnership” was issued encompassing various issues of mutual interest and measures of cooperation.

- Following agreements for cooperation in various fields were also signed coinciding with the Virtual Summit:

1. Dollar Credit Line Agreement between Export-Import Bank of India and Government of Republic of Uzbekistan

2. Memorandum of Understanding between Government of India and Government of Uzbekistan regarding Indian Grant Assistance for Implementation of High Impact Community Development Projects Through Local Bodies;

3. Memorandum of Cooperation between the Ministry of Electronics and Information Technology of India and the Ministry for Development of Information Technologies of Uzbekistan in the area of Digital Technologies;
4. Memorandum of Understanding between National Institute of Solar Energy, Ministry of New and Renewable Energy, Government of India and International Solar Energy Institute, Uzbekistan;
5. Memorandum of Understanding between Sardar Vallabhbhai Patel National Police Academy of India and the Academy of the Ministry of Internal Affairs of Uzbekistan;
6. Memorandum of Understanding between Indian Institute of Mass Communication and University of Journalism and Mass Communication of Uzbekistan.
7. Memorandum of Cooperation between Indian Computer Emergency Response Team Ministry of Electronics and Information Technology of India and the State unitary enterprise “Cybersecurity center” of Uzbekistan;
8. Agreement on Mutual Recognition of results of products Conformity Assessment between Bureau of Indian Standards and The Uzbek Agency for Standardization, Metrology and Certification;
9. Memorandum of Understanding between Central Board of Indirect Taxes and Customs of India and the State Customs Committee of Uzbekistan on exchange of information on pre-arrival of goods moved across the state border;

(d) Concerned Ministries/ agencies are working for implementation of the above-mentioned agreements.
